

LOK SABHA

Tuesday, 31st August, 1954

The Lok Sabha met at a Quarter Past Eight of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

TARIFF COMMISSION'S REPORT ON THE BICYCLE INDUSTRY

*280. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Tariff Commission has submitted its report regarding protection to the Bicycle Industry; and

(b) if so, what are its findings?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes.

(b) The report is under consideration of Government.

Shri D. C. Sharma: May I know if the question of the standardisation of the quality of bicycles is also being taken into consideration?

Shri T. T. Krishnamachari: As soon as Government completes its consideration, the statute enjoins on me to place the Government resolution or conclusions on the Table of the House and I will probably be doing it in a week.

Shri D. C. Sharma: May I know the question of allocation of the production to different factories will also be decided by the Government?

Shri T. T. Krishnamachari: That would not arise directly out of the

336 L.S.D.

recommendations of the Tariff Commission but it is a matter of day to day decision so far as Government is concerned and if Government is forced to make a decision in this regard, I suppose Government would do something about it.

Shri D. C. Sharma: May I know if some attempt will be made for the better marketing facilities for these bicycles in such a way that there is no need of any import from any other country?

Shri T. T. Krishnamachari: The question of import and local production is tied up with the question of demand. Production might be set at a particular figure, say 4,00,000. If the demand progressively rises, as I believe it is rising—we want it to rise—naturally, the gap must be filled by imports.

PHARMACEUTICAL ENQUIRY COMMITTEE

*281. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the terms of reference of the Pharmaceutical Enquiry Committee; and

(b) whether the Committee has submitted its report and if so, what its recommendations are?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A statement is laid on the Table of the House. [See Appendix III, annexure No. 15.]

(b) Yes, Sir. The report of the Committee is being printed and will be laid on the Table of the House very shortly.